

rule (3) of Rule 254, in the manner required by sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, one member from amongst themselves to serve as a member of the Committee on Estimates for the unexpired portion of the term of the Committee *vice* Shri Chintamani Panigrahi ceased to be a member of the Committee on his appointment as a Minister of State."

The motion was adopted

12.07 hrs.

CENTRAL EXCISE TARIFF
(AMENDMENT) BILL, 1986*

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI SHEILA DIKSHIT) : On behalf of Shri Vishwanath Pratap Singh, I beg to move for leave to introduce a Bill further to amend the Central Excise Tariff Act, 1985.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Central Excise Tariff Act, 1985."

The motion was adopted

SHRIMATI SHEILA DIKSHIT : I introduce** the Bill.

[Translation]

SHRI BALKAVI BAIRAGI (Mandsaur) : Mr. Speaker, Sir, how is it that Madam is speaking on behalf of every one, right from Shri Arjun Singh

MR. SPEAKER : Why did you not invoke Anti-Monopoly Act.

12.08 hrs.

MATTERS UNDER RULE 377

[English]

MR. SPEAKER : The House shall now take up matters under rule 377. Dr. P. Vallal Peruman.

- (i) Need to post Central Industrial Security Force Personnel at Neyveli Lignite Corporation to prevent theft of valuable stores

DR. P. VALLAL PERUMAN (Chidambaram) : It has been reported that theft of properties worth lakhs of rupees has taken place in the Neyveli Lignite Corporation Ltd., Neyveli. For example, conveyer belt, scraps, copper wires, raw lico coal, cement and steel stored for construction purposes have been found missing from the compound of the Corporation. It is, therefore, very necessary to take immediate steps to prevent the huge loss taking place in Lignite Corporation at Neyveli. This can only be possible by posting the Central Industrial Security Force Personnel at Neyveli.

I would therefore request the Government to take urgent steps in this direction so that the loss to government by way of theft of valuable stores and materials taking place at Neyveli Lignite Corporation is prevented.

[Translation]

- (ii) Demand for extending transport subsidy to the desert areas of Barmer, Jaisalmer and Jodhpur districts in Rajasthan

SHRI VIRDHJI CHANDER JAIN (Barmer) : The Central Transport Subsidy

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** Introduced with the recommendation of the President.